

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/44/2020

Date : 15.06.2020

On account of administrative exigencies, transfer/postings of following Judicial Officers are hereby made as under :-

S. NO	NAME OF OFFICER SARVA SHRI/MS.:	FROM	TO	VICE
1.	AJAY SHARMA-II	JUDGE, SPL. COURT FOR PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012 & COMMISSION FOR PROTECTION OF CHILD RIGHTS ACT, 2005, NO.1, ALWAR	DISTRICT & SESSIONS JUDGE, TONK	VACANT
2.	ASHUTOSH KUMAR (ON REQUEST)	DISTRICT & SESSIONS JUDGE, JAISALMER	DISTRICT & SESSIONS JUDGE, JAIPUR METROPOLITAN-II	NEWLY CREATED
3.	RAJENDRA PRAKASH SONI	DISTRICT & SESSIONS JUDGE, JALORE	DISTRICT & SESSIONS JUDGE, UDAIPUR	VACANT
4.	PHOOL SINGH TOMER (ON REQUEST)	DISTRICT & SESSIONS JUDGE, BANSWARA	JUDGE, PRINTING STATIONARY & EMBEZZLEMENT CASES COURT, JAIPUR DISTRICT	VACANT
5.	DHARM RAJ MEENA	ACMM (JDA) NO.2, JAIPUR METROPOLITAN-II	SR.CJ-CUM-CMM, JAIPUR METROPOLITAN-II	NEWLY CREATED

II

The services of **Ms. Raina Sharma**, an officer in the District Judge Cadre, presently posted as Additional Director(Admn.), Rajasthan State Judicial Academy, Jodhpur, are placed at the disposal of Hon'ble High Court for her posting on some other post.

III

Ms. Raina Sharma, an Officer in the District Judge Cadre, whose services have been placed at the disposal of Hon'ble High Court is hereby transferred/posted as Additional District & Sessions Judge No. 7, Jodhpur Metropolitan, Jodhpur.

Note:

1. The officers are directed to hand over the charge in accordance with Order No.24/P.I. Dated 23.11.1998.
2. The officers who have been transferred on their **own request** shall not be entitled to claim transfer allowance and joining time.

BY ORDER


REGISTRAR GENERAL

No.Estt.B2(v)1/2020/1790

Date : 15.06.2020

Copy forwarded to the following for information and necessary action:-

1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Bench, Jaipur.

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2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
3. P.S. to All Hon'ble Judges at Jodhpur.
4. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.
5. The Secretary to the Government of Raj, Department of General Administration (Gr.2), Jaipur.
6. The Secretary, Lokayukta, Sachivalaya, Jaipur.
7. The Accountant General, Rajasthan, Jaipur.
8. The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/(Judicial) Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
9. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
10. All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
11. Concerned District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Courts/Officers/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015.
12. The Director, Rajasthan State Judicial Academy, Jodhpur.
13. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/
Conf./Accounts/General/store
Sub.Court/Statistics/Computer Cell
RJS Leave/Jr.Actt./Building Cell


15/10/2015
REGISTRAR GENERAL